

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT – IV

ITEM No.411
IB/553/ND/2022

IN THE MATTER OF:

State Bank of India	...	Applicant
Versus		
Prem Chand Garg (Personal guarantor - Nutrionex Manufacturers Limited)	...	Respondent

Order under Section 95 (1).

Order delivered on 19.01.2023

Coram:

Mr. P.S.N. PRASAD,
HON'BLE MEMBER (JUDICIAL)

DR. BINOD KUMAR SINHA,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant	:	Mr. Ankur Mittal, Adv., Ms. Yashika Sharma, Adv. & Ms. Muskan Jain, Adv.
For the Respondent	:	

ORDER

Due to multiple Benches, there is paucity of time, the matter is adjourned to 16.02.2023.

Sd/-
Vishal Rana
Court Officer
Court IV